

FINANCIAL EXPRESS

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TRANSMISSION CORPORATION OF TELANGANA LIMITED
e-TENDER NOTICE

Specification No. TSPMM 12-12/2022, Description of Equipment: Supply of 9 Nos. 100 MVA 220/132/11kV Auto Transformers. Tenderers can have further details and download the tender schedule from e-procurement market place i.e., <http://tender.telangana.gov.in> (Telangana state). Contact Nos: Chief Engineer/P&MM, TSTRansco, Phone: 040-23396000, Extn.: 3670/3583/3460/3521/3334, Fax No: 040-23303736, www.tstransco.gov.in

Sd/-
R.O.No.05/22 CHIEF ENGINEER / P&MM

Fresh & Healthy Enterprises Ltd.
(A Wholly owned Subsidiary of Container Corporation of India Ltd.)
A Government of India Enterprises, Under Ministry of Railways
CA Stone, HSIIDC Industrial Estate, Raj. Distt. Sonapat, Haryana
India - 131029 Ph. +91 9560932800

FHEL invites Open E-Tender (FHEL/01-Engg/2022) in Single Packet System of tendering for the following work :-

S. No.	Description	Contract Period	Last Date & Time for Submission of bids	Date & Time of Opening of bids
1	Providing & Fixing PUF Flooring for under Construction Deep freezer & Chiller facilities at FHEL's Agr. Logistic Centre, Raj. Sonapat (Haryana)	2 (two) Months	18.05.2022 upto 17:00 hrs.	20.05.2022 at 11:30 hrs.

Estimated Cost = Rs. 113.39 Lakhs
EMD: Rs. 2.06,700.00/- (through e-payment)

For financial eligibility criteria, experience with respect to similar nature of work, etc., please refer to detailed tender notice available on website www.concorindia.com, but the complete tender document can be downloaded from website www.tenderwizard.com/FHEL only. Further, Corrigendum / Addendum to this Tender, if any, will be published on website www.concorindia.com, www.tenderwizard.com/FHEL and Central Procurement Portal (CPP) only. Newspaper press advertisement shall not be issued for the same.

CEO/FHEL
Phone No.: 011-41222500 (Ext. - 421)

GULSHAN POLYOLS LIMITED
Regd. Off.: 9th K.M. Jansath Road, Muzaffarnagar - 251 001 (UP)
Corporate Off.: G-81, Preet Vihar, Delhi - 110092
Tel.: 011-49999200, Fax: 011-49999202
CIN: L24331UP2000PLC034918
Website: www.gulshanindia.com, E-mail: cs@gulshanindia.com

NOTICE OF LOSS OF SHARE CERTIFICATE

Notice is hereby given that the following equity share certificate of Gulshan Polyols Limited have been reported lost or misplaced and the holder/claimant thereof have applied for issue of duplicate share certificate in lieu thereof.

S. No.	Name of the Shareholder	Folio No.	Certificate No.	Distinctive No. From To	No. of Equity Shares
1.	Manjula Mangalik Bafna	7753	2104	1435251 1436250	1000

Any person(s) who has/have any claim(s) in respect of such Share Certificate should lodge such claim(s) in writing with the Registrar and Share Transfer Agent, Alankit Assignments Limited, 205-208, Anarkali Complex, Jhandewalan Extension, New Delhi 110055, Tel. +91-11-42541234/1955, Email Id: ramap@alankit.com, within 10 days of publication of this notice, after which no claim shall be entertained and Registrar and Share Transfer Agent shall proceed to issue 'Letter of Confirmation' as per SEBI Circular No. SEBI/HO/MIRSD/MIRSD_RTAMB/P/ CIR/2022/8 dated January 25, 2022.

For and on behalf of
Gulshan Polyols Limited
Asha Mittal
Company Secretary

Place: Delhi
Date: April 25, 2022

Hero MotoCorp Limited
Regd. Office: The Grand Plaza, Plot No. 2, Nelson Mandela Road, Vasant Kunj - Phase-II, New Delhi - 110070
CIN: L35911DL1984PLC017354 | Phone No. 011-46044220
Fax No. 011-46044399 | E-mail: secretarialho@heromotocorp.com
Website: www.heromotocorp.com

PUBLIC NOTICE FOR ISSUE OF DUPLICATE SHARE CERTIFICATES

Members of the general public and existing shareholders of Hero MotoCorp Ltd. ('Company') are hereby informed that the Original Share Certificates, details of which are given hereunder have been reported lost/misplaced/stolen/not received and that pursuant to requests received from concerned shareholders, the Company intends to issue duplicate share certificates in lieu of the said original Share Certificates (Face Value Rs.2/-) in their favour:-

Folio No.	Shareholders Name	Face Value	Distinctive Nos.	Certificate No.(s)	No. of Shares
HML0083913	FARIDA ATTARI	Rs.2/-	47344471-47344720	513496	250
HML0002442	KETU ASPI DARUWALA ASPI NARIMAN DARUWALA	Rs.2/-	43028936-43029185	504701	250
HML0024123	NEENA BAHL	Rs.10/-	1213866-1213915 16066215-16066224 16066225-16066226 20319585-20319634 20319635-20319646	24287 208565 208566 2 5	50 10 2 2 12

Any person having objection to issue of duplicate Share Certificates, as mentioned herein above, may submit the same, in writing, with the Company marked to the 'Secretarial Department' at its Registered Office or send an email at secretarialho@heromotocorp.com within 7 days from the date of publication of this Notice. In the meanwhile, members of the public are hereby cautioned against dealing in the above mentioned Share Certificates.

For Hero MotoCorp Ltd.
Sd/-
Dhiraj Kapoor
Company Secretary & Compliance Officer

Place: New Delhi
Date: 25.04.2022

Hero MotoCorp Limited
Regd. Office: The Grand Plaza, Plot No. 2, Nelson Mandela Road, Vasant Kunj - Phase-II, New Delhi - 110070
CIN: L35911DL1984PLC017354 | Phone No. 011-46044220
Fax No. 011-46044399 | E-mail: secretarialho@heromotocorp.com
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For Hero MotoCorp Ltd.
Sd/-
Dhiraj Kapoor
Company Secretary & Compliance Officer

Place: New Delhi
Date: 25.04.2022

Canara Bank
Head Office : 112, J C ROAD, Bengaluru - 560 002.

NOTICE

Pursuant to Regulation 29(1), 50 and other applicable regulations read with Regulation 47 of SEBI (LODR) Regulations, 2015, Notice is hereby given that the **Board Meeting of the Bank is scheduled to be held on Friday, the 6th May 2022 at its Head Office, Bengaluru**, inter-alia, to (i) consider and approve the Audited Standalone & Consolidated Financial Results of the Bank for the Fourth Quarter / Year ended 31.03.2022.

(ii) recommend consideration of Dividend for the year 2021-22, if any, subject to the approval of Shareholders at the Annual General Meeting of the Bank.

This information is also provided in the Bank's website (www.canarabank.com).

Sd/-
Vinay Mohta
Company Secretary

Date : 25.04.2022
Place : Bengaluru

Note to Investors :-
Demat of Shares :- The bank's shares are traded compulsorily in dematerialized form only. The bank has entered into agreement with its NSDL and its CDSL for dematerialization of the bank's shares. Since dematerialization of the shares has become mandatory and got inherent benefits, the bank advises all the shareholders who hold their shares in physical form to demat their shares.
Please note to update KYC and other details in your physical holdings as per SEBI Circular dated January 25, 2022.
Non-receipt of Dividend Warrants :- The bank advises the shareholders who have not received the dividend warrants for the earlier years (i.e. from 2014-15 onwards) to take up with the bank / KFin Technologies Ltd., Hyderabad (the R & T Agents of Bank) by quoting their Folio No. or DPID/Client ID. (List of unclaimed/unpaid dividends is displayed on the bank's website i.e. www.canarabank.com)
Green Initiative: Shareholders holding shares in Demat account/Physical form are requested to register their email ID in their Demat Account or with RTA (KFin Technologies Ltd.)
All queries and grievances of the investors may be addressed to hosecretarial@canarabank.com.

BAID HOUSING FINANCE PRIVATE LIMITED
CIN: U65100RJ2008PTC027935
Registered Office: 1, Tara Nagar, Ajmer Road, Jaipur: 302006 (Rajasthan)
Email Id: elegantprimedev@gmail.com • Contact No: 0141-2225800, 7230995533

JOINT PUBLIC NOTICE

This notice is issued jointly by Baid Housing Finance Private Limited ("Baid HFC") and SATYA MicroCapital Limited ("Acquirer") pursuant to Chapter VIII of 'Non-Banking Financial Company - Housing Finance Company (Reserve Bank) Directions, 2021' ("RBI Directions"). Baid HFC is a company incorporated under the Companies Act, 1956, bearing CIN U65100RJ2008PTC027935 and having registered office at 1, Tara Nagar, Ajmer Road, Jaipur: 302006 (Rajasthan), is a non-deposit accepting Housing Finance Company registered under Section 29A of the National Housing Bank Act, 1987 with registration no. 04.0166.18.

The Acquirer, a company (CIN: U74899DL1995PLC068888) incorporated under Companies Act, 1956, having its registered office at 519, 5th floor, DLF Prime Towers, Okhla Industrial Area, Phase-1 Delhi - 110020, is an NBFC-Micro Finance Institution registered with Reserve Bank of India ("RBI") and it currently holds 24% shareholding in Baid HFC.

The Public Notice is hereby given that all existing shareholders of Baid HFC intend to transfer their Equity shareholding to the Acquirer, consequent to which there would be change in the Control and the Directors' Management of Baid HFC subject to requisite approval of the RBI and the entire shareholding/management will vest with SATYA or any person nominated by SATYA post transfer of Shares. For its acquisition by the Acquirer, Baid HFC has already received approval from the RBI vide letter No. DOR.HOL.No.S463/2/01.001/2022-23 dated April 22, 2022.

The above transaction will enable Baid HFC to leverage the Acquirer's financial and geographical reach. The Acquirer shall lead sustainable growth of Baid HFC with the industry's best practices and its domain expertise in financing affordable and low-income segments of the society.

Notice is hereby given that any person whose interest is likely to be affected by the proposed transaction and has any objection in this regard may intimate in writing to the Company within 30 days from the date of publication of this notice stating therein the nature of interest and grounds of objection, through any of the following modes of communication:-
(a) Letter addressed to Mr. Aditya Baid, Director of Baid HFC at its registered office : 1, Tara Nagar, Ajmer Road, Jaipur: 302006 (Rajasthan)
(b) Email to Baid HFC at E-mail Id: elegantprimedev@gmail.com.

A copy of this public notice is also available on the website of the Acquirer and Baid HFC at www.satyamicrocapital.com and www.baidhfc.com respectively.

For Baid HFC For the Acquirer
Sd/- Sd/-
Aditya Baid Vivek Tiwari
Director Managing Director, CEO & CIO

Date: April 25, 2022
Place: Jaipur

BAID HOUSING FINANCE PRIVATE LIMITED
CIN: U65100RJ2008PTC027935
Registered Office: 1, Tara Nagar, Ajmer Road, Jaipur: 302006 (Rajasthan)
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For Baid HFC For the Acquirer
Sd/- Sd/-
Aditya Baid Vivek Tiwari
Director Managing Director, CEO & CIO

Date: April 25, 2022
Place: Jaipur

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For Baid HFC For the Acquirer
Sd/- Sd/-
Aditya Baid Vivek Tiwari
Director Managing Director, CEO & CIO

Date: April 25, 2022
Place: Jaipur

MAHARASHTRA SCOOTERS LIMITED
Regd. Office: C/o. Bajaj Auto Ltd., Mumbai-Pune Road, Akurdi, Pune-411035, Website: www.mahascoters.com
E-mail: investors_msl@bajajauto.co.in
Phone : +91-20-71576066

CIN: L35912MH1975PLC018376

EXTRACT OF AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31 MARCH 2022 (₹ in Lakhs)

Particulars	Quarter ended		Year ended	
	31.03.2022 (Audited)	31.03.2021 (Audited)	31.03.2022 (Audited)	31.03.2021 (Audited)
1 Revenue from operations	591	753	1719	1528
2 Profit before tax	223	284	17224	904
3 Profit after tax	157	281	14271	881
4 Total comprehensive income, net of tax	82454	21055	666652	803279
5 Paid-up equity share capital	1143	1143	1143	1143
6 Other equity (as shown in the Balance Sheet of previous year)			2284152	1623214
7 Basic and diluted earnings per share (₹) (not annualised) (Face value of ₹ 10 each)	1.37	2.46	124.87	7.71

Note : The above is an extract of the audited financial results for the quarter and year ended 31 March 2022 which have been reviewed by the Audit Committee and approved by Board of Directors at its meeting held on 25 April 2022 and filed with the stock exchanges under Regulation 33 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015, as amended. The full format of the aforesaid financial results is available on the website of the Company, BSE Limited and National Stock Exchange of India Limited i.e. www.mahascoters.com, www.bseindia.com and www.nseindia.com respectively.

By order of the Board of Directors
For Maharashtra Scooters Limited

Pune
25 April 2022

Sanjiv Bajaj
Chairman

L&T Metro Rail Hyderabad
L&T METRO RAIL (HYDERABAD) LIMITED
CIN : U45300TG2010PLC070121
Registered office: Hyderabad Metro Rail Administrative Building, Hyderabad Metro Rail Depot, Uppal Main Road, Uppal, Hyderabad - 500 039

(Rs. In Lakhs)

Audited Standalone Financial Results for the year ended 31st March, 2022

Particulars	Qtr ended 31 March 2022	Qtr ended 31 March 2021	Year ended 31 March 2022	Year ended 31 March 2021
	Audited	Audited	Audited	Audited
1 Total income from operations	10,078.00	9,696.00	35,714.62	22,795.21
2 Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	(34,714.00)	(41,004.00)	(1,74,621.28)	(1,76,674.50)
3 Net Profit / (Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	(34,714.00)	(41,004.00)	(1,74,621.28)	(1,76,674.50)
4 Net Profit / (Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	(34,714.00)	(41,004.00)	(1,74,585.41)	(1,76,674.50)
5 Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax))	(34,714.00)	(41,004.00)	(1,74,534.36)	(1,76,674.50)
6 Paid up Equity Share Capital	2,43,900.00	2,43,900.00	2,43,900.00	2,43,900.00
7 Reserves (excluding Revaluation Reserve)	(4,10,837.44)	(2,36,303.08)	(4,10,837.44)	(2,36,303.08)
8 Net worth	(1,66,937.44)	7,596.92	(1,66,937.44)	7,596.92
9 Paid up Debt Capital / Outstanding Debt	13,14,582.11	13,22,542.89	13,14,582.11	13,22,542.89
10 Outstanding Redeemable Preference Shares	-	-	-	-
11 Debt Equity Ratio *	3.55	2.85	3.55	2.85
12 Earnings Per Share (of Rs. 10/- each)	(0.14)	(0.17)	(7.16)	(7.24)
2. Diluted:	(0.14)	(0.17)	(7.16)	(7.24)
13 Capital Redemption Reserve	Not Applicable	Not Applicable	Not Applicable	Not Applicable
14 Debenture Redemption Reserve	282.08	282.08	282.08	282.08
15 Debt Service Coverage Ratio **	0.39	1.30	0.39	1.30
16 Interest Service Coverage Ratio **	0.22	1.54	0.22	1.54

* The Unsecured NCD & Sub-ordinate debt (NCD) forming part of promoter contribution for the project are considered as equity.
** Numerator for these ratios include DSCR support, all relevant operational cash support provided by the promoters and Cash available in banks.

Note :
1. The above results have been recommended by the Audit committee on 22 April 2022 and approved by the Board of Directors on 25 April 2022.
2. Previous periods figures have been regrouped wherever necessary to confirm to the presentation of current periods accounts.

For and on behalf of the Board of Directors
L&T Metro Rail (Hyderabad) Limited

Sd/-
[Managing Director & Chief Executive Officer]
(DIN- 01419304)

Place : Hyderabad
Date : 25.04.2022

PUBLIC ANNOUNCEMENT
(This is a public announcement for information purposes only and not for publication or distribution outside India and is not an Offer Document)

MINT INVESTMENTS LIMITED

Our Company was incorporated as a limited company under the Companies Act, 1956 in the name of 'Mint Investments Limited' vide a certificate of incorporation dated January 11, 1974 issued by the Registrar of Companies, Calcutta. For further details relating to change in the registered office address of our Company, please see "History and Corporate structure" on page 48 of the Letter of Offer.

Registered and Corporate Office: Dhunseri House 4A, Woodburn Park, Kolkata - 700020, West Bengal.
Contact Person: Gajal Agarwal, Company Secretary & Compliance Officer;
Telephone: +91 33 22801950 (5 Lines); **E-mail:** mail@mintinvestments.in; **Website:** www.mintinvestments.in
Corporate Identity Number: L15142WB1974PLC029184

OUR PROMOTER: MR. CHANDRA KUMAR DHANUKA

ISSUE OF 1,10,80,000 EQUITY SHARES OF FACE VALUE OF ₹10/- EACH OF OUR COMPANY FOR CASH AT A PRICE OF ₹10/- PER EQUITY SHARE ("RIGHTS EQUITY SHARES") FOR AN AMOUNT AGGREGATING UPTO ₹1,108 LAKHS (RUPEES ELEVEN CRORES EIGHT LAKHS ONLY) ON A RIGHTS BASIS TO THE ELIGIBLE EQUITY SHAREHOLDERS OF OUR COMPANY IN THE RATIO OF 2 RIGHTS EQUITY SHARES FOR EVERY 1 FULLY PAID-UP EQUITY SHARES HELD BY SUCH ELIGIBLE EQUITY SHAREHOLDERS ON THE RECORD DATE, THAT IS MARCH 04, 2022 (THE "ISSUE"). THE ISSUE PRICE OF EACH RIGHTS EQUITY SHARE IS AT PAR WITH THE FACE VALUE OF THE EQUITY SHARE.

NOTICE TO THE ELIGIBLE EQUITY SHAREHOLDERS OF MINT INVESTMENTS LIMITED (THE "COMPANY")

RIGHTS ISSUE IS WITHDRAWN

WITHDRAWAL OF RIGHTS ISSUE

The Rights Issue of the Company opened on March 29, 2022 and was slated to close on April 26, 2022.

This is to inform you that in view of the prevailing geopolitical situation and the volatility and uncertainties in the capital markets, the Board of Directors of the Company is of the opinion that it is not prudent to raise money and invest in capital markets at the present. Hence the Board of Directors of the Company at its meeting held on April 22, 2022 has decided to withdraw the ongoing Rights Issue immediately.

Hence, the Rights Issue of the Company is withdrawn with immediate effect.

REFUND OF APPLICATION MONIES

The instructions to (i) SCSBs for unblocking of funds in case of ASBA Applicants were given on April 22, 2022 and (ii) ICICI Bank Limited ("Banker to the Issue") for processing refund through NACH/NEFT/RTGS/Direct credit for Applications made using B-WAP facility was given on April 23, 2022.

Investors may contact the Registrar to Issue or the Company Secretary and Compliance Officer of the Company in case of non-receipt of refund. All grievances related to the Issue may be addressed to the Registrar to the Issue with a copy to the SCSB giving full details such as name, address of the applicant, number of Rights Equity Shares applied for, amount blocked, ASBA account number and the Designated branch of the SCSB where the application form or the plain paper application, as the case be, was submitted by the Investors along with a photocopy of the acknowledgement slip in case of ASBA process and copy of the e-acknowledgement in case of B-WAP process.

Unless otherwise specified, all capitalized terms used herein shall have the same meaning ascribed to such terms in the Letter of Offer dated February 25, 2022.

COMPANY SECRETARY AND COMPLIANCE OFFICER

MINT INVESTMENTS LIMITED
Dhunseri House 4A, Woodburn Park, Kolkata - 700020
Tel: +91 33 22801950 Email: mail@mintinvestments.in
Website: www.mintinvestments.in Contact Person: Gajal Agarwal

LEAD MANAGER TO THE ISSUE

NARNOLIA
NARNOLIA FINANCIAL SERVICES LIMITED
Marble Arch Building, 2nd Floor,
236B A/C Bose Road, Kolkata-700020
Tel: +91 33 40501508
Fax: +91 33 40501549
E-mail: mgonenka@narnolia.com
Investor Grievance Email: investor.relation@narnolia.com
Website: www.narnolia.com
Contact Person: Mr. Manav Goenka
SEBI Registration No: INM000010791

REGISTRAR TO THE ISSUE

BIGSHARE SERVICES PRIVATE LIMITED
1st Floor, Bharat Tin Works Building, Opp. Vasant Oasis
Makwana Road Marol, Andheri (East), Mumbai- 400 059
Tel: +91 22 6263 8200
Fax: +91 22 6263 8280
E-mail: rightsissue@bigshareonline.com
Investor Grievance Email: investor@bigshareonline.com
Website: www.bigshareonline.com
Contact person: Mr. Arvind Tandel
SEBI Registration No: INR000001385

For Mint Investments Limited
Sd/-
Gajal Agarwal
Company Secretary & Compliance Officer

Place: Kolkata
Date : April 25, 2022

For All Advertisement Booking
Call : 0120-6651214

RailTel
(A Government of India Undertaking)
CIN No. L64202DL2000GOI107905
Tender No: RCIL_ER_2022-23
1370, Dated: 25.04.2022
RailTel/Eastern Region invites e-tenders from eligible bidders for "Supply of STM-4 and STM-16 Equipments for the OFC based Communication System of RailTel & Railways".
Tender Notice/ Tender Document is available on www.railtelindia.com and <https://www.ireps.gov.in>. All future Addendum/corrigendum etc. will be uploaded on RailTel website and IREPS Portal only.

RailTel
(A Government of India Undertaking)
CIN No. L64202DL2000GOI107905
Tender Nos: RCIL_ER_2022-23
1368-1369, Dated: 25.04.2022
RailTel/Eastern Region invites e-tenders from eligible bidders for the work of "Hiring of dark fiber in Mahanadi Coal Field Area in Orissa State for RailTel Corporation of India Ltd., Eastern Region".
Tender Notice/ Tender Document is available on www.railtelindia.com and <https://www.ireps.gov.in>. All future Addendum/corrigendum etc. will be uploaded on RailTel website and IREPS Portal only.

VEEJAY LAKSHMI ENGINEERING WORKS LIMITED
Regd. Office: Sengalipalayam, NGGO Colony Post, Coimbatore - 641 022
E-mail id : compsec@veejaylakshmi.com
Web : www.veejaylakshmi.com
CIN : L29191TZ1974PLC000705

NOTICE

NOTICE is hereby given pursuant to Reg. 47 of the SEBI Listing Regulations, that a Meeting of the Board of Directors of the Company is scheduled to be held on Thursday, the 5th May 2022 at No.8, ATT Colony, Coimbatore - 641 018, inter-alia, to consider, approve and take on record, the audited Financial Results of the Company for the quarter and year ended March 31, 2022.

For